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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR
Original Application No.66 of 2002

Jabalpur, this the 22nd day of January, 2003.

Hon'ble Mr. Justice N.N. Singh- Vice Chairman
Hon'ble Mr. Sarveshwar Jha- Member (Admnv.)

Narendra Ghaghare S/o Shri Kanhaiyalal
Ghaghare, aged 19 years, R/o Village
Chilhati, Tah- Multai Distt. Betul (MP)

-APPLICANT

(By Advocate- None)

Versus

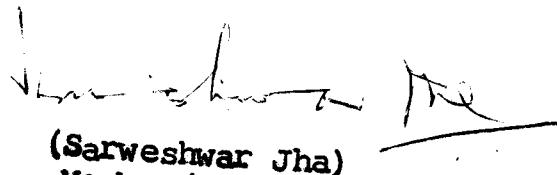
1. Union of India through its Secretary, Post and Telegraph Department, New Delhi.
2. Superintendent of Post Offices, Chhindwara Division, Chhindwara.
3. Shri Janaklal Sahu S/o Shri Kundal Sahu, Posted as Branch Post Master, Village-Chilhati, R/o Chilhati, Tah-Multai, Distt. Betul (MP)

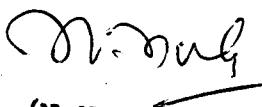
-RESPONDENTS

(By Advocate- Mr. S.P. Singh)

O R D E R (ORAL)

On perusal of the records, it appears that from 4.3.2002 none appeared on behalf of the applicant on any date. Today also nobody is present on behalf of the applicant. It appears that the applicant has no interest in prosecuting this case. Accordingly, this O.A. is dismissed for non-prosecution.


(Sarveshwar Jha)
Member (Admnv.)


(N.N. Singh)
Vice Chairman

पृष्ठांक सं ओ/व्या.....
पत्रिका प्राप्ति दिनांक.....
(1) विधि, अवधि वा विधि वा विधि
(2) विधि, अवधि वा विधि वा विधि
(3) विधि, अवधि वा विधि वा विधि
(4) विधि, अवधि वा विधि वा विधि
सूचना प्राप्ति दिनांक.....

m. Sanghi P/C
म. Sanghi P/C

निराकार 3